



CENTRAL ELECTRICITY REGULATORY COMMISSION

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Petition No. 33/TL/2022

Dated 24.05.2022

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under sub-section (1) of Section 15 of the Electricity Act, 2003 (the Act) has been made by Nangalbibra - Bongaigaon Transmission Limited, F-1, The Mira Corporate Suites, 1 & 2, Ishwar Nagar, Okhla Crossing, Mathura Road, New Delhi-110065 to establish "new 220/132 kV substation at Nangalbibra (hereinafter referred to as "Project") on Build, Own, Operate and Maintain (BOOM) basis comprising of the following elements:

S. No.	Name of the Element	Scheduled COD in months from Effective Date
1.	<p>Establishment of new 220/132 kV, 2x160 MVA substation at Nangalbibra:</p> <p>i. 220/132 kV, 160 MVA ICT - 2 No. ii. 220 kV ICT bays - 2 No. iii. 132 kV ICT bays - 2 No. iv. 220 kV Line bays: 2 No. [for termination of Bongaigaon (POWERGRID) - Nangalbibra 400 kV D/c line (initially operated at 220 kV) - under this scheme] v. 132 kV Line bays: 2 No. [for termination of Nangalbibra -existing Nangalbibra (MePTCL) 132 kV D/c (Single Moose) line of MePTCL] vi. Bus reactor 245kV, 31.5 MVA - 2 No. vii. 220 kV Bus reactor bays - 2 No.</p> <p>Additional space for future expansion:</p> <p>- 220/132 kV, 200 MVA ICT - 1 No. (along with associated bays at both levels) - 400/220 kV, 500 MVA ICT - 3 No. (along with associated bays at both levels)</p> <p>Space for 400 kV upgradation:</p> <p>- Line bays along with space for switchable line reactor: 8 No. [2 No. for 400 kV operation of Bongaigaon (POWERGRID) - Nangalbibra 400 kV D/c line (initially operated at 220 kV) and 6 No. for other lines] - Bus reactor 420 kV, 125 MVA - 3 No. - 400 kV Bus reactor bays - 3 No.</p> <p>Space for future 220 kV line bays: 6 No. (2 No. for termination of Mawngap (Meghalaya) - Nangalbibra 220 kV D/c line of MePTCL and 4 No. for future lines) Space for future 132 kV line bays: 6 No. (for future lines)</p>	24 Months
2.	Extension at 220 kV GIS in Bongaigaon (POWERGRID) 400/220 kV S/s: 2 No. of GIS line bays for termination of Bongaigaon (POWERGRID) - Nangalbibra 400 kV D/c line (initially operated at 220 kV) 220 kV line bays - 2 No.	
3.	Extension at Hatsinghmari (Assam) S/s: 2 No. of 132 kV line bays for termination of Hatsinghmari (Assam) - Ampati (Meghalaya) 132 kV D/c line 132 kV line bays - 2 No.	
4.	Extension at Ampati (Meghalaya) S/s: 2 No. of 132 kV line bays for termination of Hatsinghmari (Assam) - Ampati (Meghalaya) 132 kV D/c line 132 kV line bays - 2 No.	
5.	Bongaigaon (POWERGRID) - Nangalbibra 400 kV D/c (Twin ACSR Moose) line (initially operated at 220 kV)	
6.	Hatsinghmari (Assam) - Ampati (Meghalaya) 132 kV (Single ACSR Panther) D/c line	

Note:

- POWERGRID to provide space for extension at Bongaigaon (POWERGRID) S/s: 2 No. of 220 kV line bays for termination of Bongaigaon (POWERGRID) - Nangalbibra 400 kV D/c line (initially operated at 220kV).
 - AEGCL/Assam, to provide space for extension at Hatsinghmari (Assam) S/s: 2 No. of 132 kV line bays for termination of Hatsinghmari (Assam) - Ampati (Meghalaya) 132 kV D/c line.
 - MePTCL/Meghalaya to provide space for extension at Ampati (Meghalaya) S/s: 2 No. of 132kV line bays for termination of Hatsinghmari (Assam) - Ampati (Meghalaya) 132 kV D/c line.
 - To be implemented by MePTCL, Meghalaya under intra-state scheme in matching time frame of this ISTS scheme
 - Mawngap (Meghalaya) - Nangalbibra (ISTS) 220 kV D/c line alongwith 220 kV line bays at both ends (space for construction of 2 No. 220 kV line bays at Nangalbibra (ISTS) to be provided by licensee to MePTCL)
 - Nangalbibra (ISTS) - existing Nangalbibra (MePTCL) 132 kV D/c (Single Moose) line (2 No. 132kV line bays at Nangalbibra (MePTCL) is to be implemented by MePTCL, however, 2 No. 132 kV line bays at Nangalbibra (ISTS) is under the scope of this ISTS scheme)".
- The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹558.59 million per annum on the basis of the competitive bidding carried out by PFC Consulting Limited in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.
 - The Central Transmission Utility has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.
 - Based on material available on record, the Commission has, vide order dated 23.5.2022 in Petition No. 33/TL/2022, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.
 - A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Nangalbibra- Bongaigaon Transmission Limited before the Commission can be accessed at the website www.pfcclindia.com or inspected by any person in the Commission's office by following the laid down procedure.
 - Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 9.6.2022 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
 - The application shall be taken up for further hearing by the Commission in due course. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Harpreet Singh Pruthi)
Secretary